

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

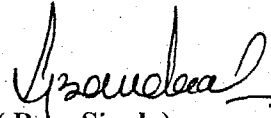
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## ORDER

NO: 698

DATED:- 21/9/2019

Sanction is hereby accorded to the allotment of funds to the tune of Rs. 1.00 lacs (Rupees One Lac) only in favour of Munsiff, Mahore under Majaor Head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts under detailed Head "Office Expenses" for the current year 2019-20, for purchase of articles for the Camp Courts after observing all codal formalities.

  
( Ram Singh )  
Joint Registrar(Acctts) 21/9

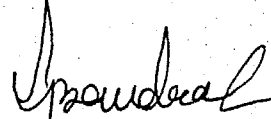
No: 16858-59/AC

Dated: 21/9/2019

Copy to the:-

- 1 Munsiff, Mahore.
- 2 Treasury Officer, Mahore.  
....for in f. and n/a.
3. Order Book.

9/c nic for uplandup  
Q~

  
Joint Registrar(Acctts) 21/9